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Gujarat (Supplementary) Appropriation Act, 2015 4 OF 2015

[12 March 2015]

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Gujarat (Supplementary) Appropriation Act, 2015 4 OF 2015

[12 March 2015]

AN ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat for the services of the financial year ending on the thirty-first day of March, 2015.

It is hereby enacted in the Sixty-sixth Year of the Republic of India as follows:-

1. Short title :-

This Act may be called the Gujarat (Supplementary) Appropriation Act, 2015.

2. Issue of Rs. 58,18,48,77,000 from and our of the Consolidated Fund of the state of Gujarat for the financial year 2014-2015:

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 3 of the Schedule hereto annexed amounting in the aggregate to the sum of five thousand eight hundred eighteen crores, forty-eight lakhs, seventy-seven thousand rupees towards defraying the several charges which will come in course of payment

during the financial year ending on the thirty-first day of March, 2015, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE (See sections 2 and 3)							
			Sums is not exceeding				
Demand No. of Vote/ AppropriationServices and PurposesRevenue / Capital			Voted	Charged on the Consolidated Fund	Total		
1	2			3			
2	Agriculture	Revenue	156503000	39000	156542000		
	Co-operation	Revenue	4035056000	0	4035056000		
5		Capital	63169000	0	63169000		
6	Fisheries	Revenue	477512000	0	477512000		
9	Education	Revenue	16075818000	193200000	16269018000		
13	Energy	Revenue	12060000000	0	12060000000		
13	Projects	Capital	1780000000	0	1780000000		
20	Repayment of debt pertaining to Finance Department and its Servicing	Revenue	0	9000	9000		
22	Civil Supplies	Revenue	1166517000	33000	1166550000		
24	Other Expenditure Pertaining to Food, Civil Supplies and Consumer Affairs Department	Revenue	0	97000	97000		
26	Forest	Revenue	0	1222371000	1222371000		
30	Council of Ministers	Revenue	6802000	0	6802000		
32	Public Service Commission	Revenue	33620000	84137000	117757000		
33	General Administration Department	Revenue	1000	0	1000		

35	Other Expenditure pertaining to General Administration Department	Capital	111042000	0	111042000
38	Health and Family Welfare Department	Revenue	1000	0	1000
39	Medical and Public Health	Revenue	1306596000	0	1306596000
43	Police	Revenue	2000	267000	269000
44	Jails	Revenue	82791000	0	82791000
46	Other Expenditure pertaining to Home Department	Revenue	227506000	0	227506000
48	Stationery and Printing	Revenue	7828000	0	7828000
50	Mines and Minerals	Revenue	855346000	0	855346000
51	Tourism	Revenue	378000	0	378000
54	Information and Publicity	Revenue	120187000	0	120187000
57	Labour and Employment	Revenue	24854000	0	24854000
59	Legal Department	Revenue	6574000	0	6574000
60	Administration of Justice	Revenue	437029000	56898000	493927000
66	Irrigation and Soil Conservation	Capital	6736383000	150000000	6886383000
67	Water Supply	Revenue	222341000	0	222341000
68	Other Expenditure pertaining to Narmada, Water Resources, Water Supply and Kalpsar Department	Revenue	0	600000000	600000000
70	Community Development	Revenue	731815000	0	731815000
71	Rural Housing and Rural Development	Revenue	0	1052500000	1052500000
	Compensation				

222305000	0	222305000	Revenue	and Assignments	72
1722580000	0	1722580000	Revenue	Other Expenditure pertaining to Panchayats, Rural Housing and Rural Development Department	73
6079000	0	6079000	Revenue	Revenue Department	76
67269000	0	67269000	Revenue	Tax Collection Charges (Revenue Department)	77
7250000	0	72500000	Revenue	Relief on Account of Natural Calamities	79
5649000	0	5649000	Revenue	Dang District	80
3232903000	11674000	3221229000	Revenue	Compensation and Assignments	81
13681000	0	13681000	Revenue	Other Expenditure pertaining to Revenue Department	82
353000	353000	0	Revenue	Residential Buildings	85
2000	0	2000	Revenue	Roads and	0.0
752677000	0	752677000	Capital	Bridges	86
106629000	100000	106529000	Capital	Gujarat Capital Construction Scheme	87
27642000	20000000	7642000	Revenue	Other Expenditure pertaining to Roads and Buildings Department	88
1999900	0	19999000	Revenue	Science and Technology Department	89
300000	3000000	0	Revenue	Social	
13377000	0	13377000	Capital	Security and Welfare	92
20193000	0	20193000	Revenue	Welfare of Scheduled	93

95	Scheduled Castes Sub- Plan	Revenue	2000	0	2000
96	Tribal Area	Revenue	9099000	0	9099000
	Sub-Plan	Capital	915499000	0	915499000
98	Youth Services and Cultural Activities	Revenue	1000	0	1000
101	Urban Housing	Revenue	0	881129000	881129000
102	Urban Development	Revenue	7000	0	7000
105	Women and Child Development Department	Revenue	80000	0	80000
106	Other Expenditure pertaining to Women and Child Development Department	Revenue	0	7000000	7000000
Total:		Revenue	43423394000	4132707000	47556101000
	Total.		10478674000	150100000	10628776000
Grand Total:			53902070000	4282807000	58184877000